



# Central Electricity Regulatory Commission

4th Floor, Chandernagore Building, 36 Jangpeth, New Delhi-110001

Phone : 23353503, FAX : 23753923

Petition No. 149/TL/2022

Dated: 21.07.2022

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Khetri-Narela Transmission Limited (Now known as 'Powergrid Narela Transmission Limited'), B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110016 to establish "Transmission System Strengthening Scheme for Evacuation of Power from Solar Energy Zones in Rajasthan (8.1 GW) under Phase-II Part-G" (hereinafter referred to as "Project") on Build, Own, Operate and Maintain (BOOM) basis comprising of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD in months from Effective Date	Percentage of Quoted Transmission Charges recoverable on Scheduled COD of the Element of the Project	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective Element
1.	Establishment of 765/400 kV, 3X1500 MVA GIS substation at Narela with 765 kV (2x330 MVAR) bus reactor and 400 kV (1x125 MVAR) bus reactor 765/400 kV, 1500 MVA ICT - 3 nos. 765/400 kV, 500 MVA spare ICT (1-phase) - 1 no. 765 kV ICT bays - 3 nos. 400 kV ICT bays - 3 nos. 765 kV line bays - 4 nos. (GIS) 330 MVAR, 765 kV bus reactor - 2 nos. 765 kV bus reactor bay - 2 nos. 110 MVAR, 765 kV, 1-Ph Bus Reactor (spare unit) - 1 no. 125 MVAR, 420 kV bus reactor - 1 no. 420 kV bus reactor bay - 1 no. 330 MVAR, 765 kV line reactor - 2 nos. Switching equipment for 765 kV reactor - 2 nos. (4x110 MVAR spare reactor at Narela to be used as spare for Khetri-Narela 765 kV D/c line) Future provisions: Space for 765/400 kV ICTs along with bays: 1 no. 765 kV line bays along with switchable line reactor: 6 nos. 400 kV line bays: 6+4 nos. 765 kV reactor along with bays: 2 nos. 400/220 kV ICTs along with bays: 8 nos. 220 kV line bays: 12 nos. 400 kV bus reactor along with bays: 2 nos.	18 Months from Effective Date or June 2022, whichever is later	100%	Elements marked at Sl. No. 1 to 4 are required to be commissioned simultaneously as their utilization is dependent on commissioning of each other.
2.	Khetri-Narela 765 kV D/c line 1x330 MVAR Switchable line reactor for each circuit at Narela end of Khetri-Narela 765 kV D/c line			
3.	2 nos. of 765 kV line bays at Khetri for Khetri-Narela 765 kV D/c line			
4.	LIFO of 765 kV Meerut- Bihwani S/c line at Narela			

### Note:

- Developer of Khetri substation to provide space for 2 no of 765 kV bays at Khetri substation along with the space for 2 no of line reactors.
- Future Space provision to be kept for 2 Nos Bus Coupler bay: (1 no. for each Bus section) & 2 nos. Bus Sectionalizer (1 no. for each main Bus).
- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of Rs. 1484.06 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
- The Central Transmission Utility of India Limited has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
- Based on material available on record, the Commission vide order dated 20.7.2022 in Petition No. 149/TL/2022 has proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
- A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Powergrid Narela Transmission Limited before the Commission can be accessed at the website [www.powergrid.in](http://www.powergrid.in) or inspected by any person in the Commission's office by following the laid down procedure.
- Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 10.8.2022 at the above mentioned address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing for which no TA/DA shall be paid by the Commission.

Sd/-

(Harpreet Singh Pruthi)  
Secretary